

(TO BE FILLED IN DUPLICATE)

**APPLICATION FOR MOBILE PHONE CONNECTION FOR A MEMBER OF
PARLIAMENT UNDER THE HOUSING AND TELEPHONE FACILITIES
(MEMBERS OF PARLIAMENT) RULES, 1956 (AS AMENDED)**

From

_____, M.P.
(Name in Block Letters)

To

The Chairman & Managing Director
MTNL,
Jeevan Bharti, Tower-1,
12th Floor, 124, Connaught Circus,
New Delhi-110001.

Through the Chairman, House Committee, Rajya Sabha

Sir,

Kindly arrange to provide a mobile phone (DOLPHIN Sim Card)*

2. I undertake to pay in full all the Telecommunication (MTNL) dues in excess of those payable under the Rules by Rajya Sabha Secretariat, New Delhi, in respect of the above phone.

Yours sincerely,

Place :.....

Signature of the Member

Date.....

I.C. No. _____

* Requisite proforma may be obtained from L.O. (MTNL), Room No.520, Parliament House Annex.

Strike out if it is not applicable.



AGREEMENT FORM FOR CELLULAR MOBILE CONNECTION

(Terms & conditions overleaf; Tariff plan details attached)

(Use ballpoint pen only; Write in Block Capitals;

Tick the appropriate box)



Affix your recent photograph

Serial No. _____

Type of application: Individual Company CUG Others(specify) _____

Subscription Category: Service MTNL Employee Govt. Employee General Indian/Foreigner

Subscriber / User Details (to be filled by the applicant)

Mr. Mrs. Ms. Dr. Other (specify) _____ Marital Status Single Married Gender M F

Subscriber's Name _____

Father's / Husband's Name _____

Date of Birth _____ Nationality _____ Profession _____

Residence Address _____

_____ CITY _____ PIN CODE _____

Residence Landline No. _____ Fax No. _____ Email _____

Any Existing Mobile No. _____

Residence Details Self owned Rented Company provided. Years of stay at present address : _____

(Business / Office Details to be filled as applicable)

Company Name (if applicable) _____

Office / Business address _____

_____ CITY _____ PIN CODE _____

Office Landline No. _____ Fax No. _____

Company Type MNC Public Ltd. Pvt. Ltd. Govt. Other specify _____

Bill to be sent to Residence Office / Business address

Identification Details (to be submitted by all applicants)

Proof of Billing address (for individuals)	Passport / MTNL Bill / DVB Bill (attach any one) (for STD/ISD attested proof to be attached)	Statutory Requirement <input type="checkbox"/> PAN <input type="checkbox"/> GIR <input type="checkbox"/> Form 60 PAN/GIR No. _____ (Attach copy of PAN; For Corporates PAN of company only; otherwise Form 60 to be filled separately)
Proof of Identity	Passport / Driving Licence / Voter ID / Photo ID (attach any one)	
Proof of Company (submit all)	Certificate of Incorporation and Memorandum & Article of association duly signed by Proprietor or MD with stamp, along with covering letter Authorization letter on company letterhead, with attested copy of power of attorney and any proof of identity of authorized signatory.	
Proof of Govt./Foreign Mission DD/Pay order	Authorization letter on letter head with name designation & signature of authorized signatory & details to contact in case of need. in favour of "MTNL Delhi, Dolphin"	

Tariff / Service Details (to be filled by applicant for various facilities)

Tariff Plan(Code) : _____

Local only Local & NSD. Local, NSD & ISD CLIP SMS Detailed Bill

A B VMS N I Roaming Other (specify) _____

Night Talk _____ No.1 _____ No.2 _____

← Friends / Family →

Payment Details (pay through DD/Pay order only)

Security Deposit Rs. Activation charges Rs.
 Addl. Roaming deposit Rs. Total Amount Rs.
 DD/Pay order No. Dated _____
 Bank & Branch details _____

Customer Declaration/Undertaking

I declare and undertake that the above information is wholly true.
 I have read and understood the terms and conditions overleaf.
 I hereby agree to abide by them. I have gone through the details of tariff plans attached which I understand, may change from time to time. I also agree that my cellular connection is subject to verifications, evaluation and acceptance by MTNL.

For MTNL Use

SIM No. _____

Mobile No. _____

IMEI No. _____

DSA Code _____

Date : _____ Subscriber's Signature _____

Signature of I/C Sanchaar Haat _____ Signature & Stamp of DSA/Franchisee _____